

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 224**  
**CP-180/ND/2021**  
**CA-550/2021, CA-568/2021,**  
**CA-25/2022, CA-347/2022**

**IN THE MATTER OF:**  
**Pradeep Kumar Gupta**

... **Applicant/Petitioner**

**Versus**

**Hi Tech Audio Systems Pvt. Ltd.**

... **Respondent**

**Under Section: 241/242 & 166 r/w 244**

**Order delivered on 09.03.2023**

**CORAM:**

**SHRI. ASHOK KUMAR BHARDWAJ,**  
**HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Swapnil Gupta

**For the Respondent** : Sr. Adv. Sudhir Makkar, Adv. Mandeep Singh,  
Adv. Simmi, Adv. Thanglunkim for R-2

**ORDER**

**CA-550/2021, CA-568/2021, CA-25/2022, CA-347/2022:** As prayed by  
the Ld. Counsel for the parties jointly, hearing is deferred to 24.03.2023.

-sd-

**(L. N. GUPTA)**  
**MEMBER (T)**

-sd-

**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**